

**Development of Deep Drains for
Providing Approach Roads in
R. K. Puram**

1176. DR. A. U. AZMI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether time and again it has been asked to develop the deep and wide drain in Sector I, R. K. Puram, New Delhi and to provide approach roads on both sides to enable school going children to reach their school without having to muddle through the mud in rainy seasons; and

(b) if so, the reasons for not attending to this vital important piece of work, the development of which is likely to benefit thousands of families of low paid Government servants ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Demands of F. C. I. Employees

1177. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the charter of demands of Food Corporation of India employees has been accepted;

(b) if so, how many of them ;

(c) whether negotiations have been aloof between FCI employees and its management; and

(d) if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) There are many staff Unions in the Food Corporation of India and demands of

various nature are made by them from time to time. Meetings with the various Unions are held to discuss their demands and, wherever possible, acceptable solutions have been found.

Reports of A.P.C.

1178. SHRI K. T KOSALRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether demands have been made for making available to the public the complete reports of Agricultural Prices Commission ;

(b) if so, the action taken thereon ; and

(c) the number of times both the Centre and the States have accepted in to the recommendations of APC since its first report ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A decision has been taken that beginning with the price policy reports for different crops sown in 1982-83 season, consolidated reports will be made available to the public.

(c) Since its inception in 1965 till 1983-84, the Agricultural Prices Commission has made 296 recommendations on the minimum support/procurement prices of various crops. Of these, Government of India announced the support/procurement prices on 271 recommendations, of which 160 recommendations were totally accepted. Before announcing the support/procurement prices, Government of India taken into consideration the views of the State Governments.

Meeting of the N.C.R. Board

1179. SHRI NAWAL KISHORE SHARMA : Will the Minister of

WORKS AND HOUSING be pleased to state :

(a) whether a meeting of the National Capital Region Board was held on June, 28 in New Delhi ;

(b) if so, the persons who participated in the meeting ;

(c) the outcome of the meeting ;

(d) the progress so far made towards the setting up of the National Capital Region Authority ; and

(e) the reaction of Government on the outcome of the meeting of the NCR Board ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) Yes Sir. The first meeting of the revised Board was attended by Union Ministers for Works and Housing (Chairman) Planning; Union Ministers of State for Shipping and Transport, Home Affairs, Irrigation, Communications, Union Dy. Minister for Works and Housing; Representatives of the Chief Ministers of Uttar Pradesh, Haryana and Rajasthan; Lt. Governor, Delhi; C. E. C. Delhi; and Mayor of Delhi and senior officers of the Ministry of Works & Housing.

(c) There was agreement on the need for comprehensive Planning for the National Capital Region and to regulate the growth of the development within the region so that the burden as well as the prosperity of economic development will be shared by the region. It was decided that action should

be taken to revise the NCR plan approved in 1973 and that the optimum population for Delhi should be decided with reference to its holding capacity in terms of different services and then the consequential decision regarding changes in policies should be taken in order to achieve dispersal of the population.

(d) Action is on hand to complete the requisite formalities for bringing up a legislation in the Parliament for setting up the statutory authority for the NCR.

(e) The discussions at the meeting were very useful and provided an insight on the existing serious problems in the entire region. This will pave the way for immediate necessary action on the part of the authorities concerned

राष्ट्रीय बीज निगम का वार्षिक बजट

1180. श्री भोखा भाई : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय बीज निगम का वार्षिक बजट कितना है; और

(ख) इस निगम में काम करने वाले अधिकारियों और कर्मचारियों की कुल कितनी संख्या है और इनमें से अनुसूचित जातियों और अनुसूचित जनजातियों के कितने कर्मचारी हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) राष्ट्रीय बीज निगम का वित्तीय वर्ष जून से भई तक चलता है। निगम के वर्ष 1983-84 के बजट प्राक्कलन अग्रलिखित है :—